

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4063  
ANSWERED ON:03.08.2009  
NHRC REPORT ON CHILD LABOUR  
Pal Shri Jagdambika

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the National Human Rights Commission (NHRC) has issued notices to Chief Secretaries of the States on the issue of rise in child labour in some States;
- (b) if so, the details thereof alongwith the reaction of the State Governments thereto; and
- (c) the remedial steps taken by the NHRC in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): As per the information furnished by NHRC, they have not issued notices to Chief Secretaries of the States on the issue of rise in child labour in some States.